

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4375
ANSWERED ON:20.12.2012
SUPPLEMENTARY SCHEMES UNDER RGGVY
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Will the Minister of POWER be pleased to state:

- (a) whether the Government has prescribed any time limit to connect all the villages in the country including that of Rajasthan and Maharashtra;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government has received any proposals from State Governments of Rajasthan and Maharashtra regarding supplementary schemes under the said scheme; and
- (d) if so, the steps taken by the Government to implement the said supplementary schemes at the earliest, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The Government of India launched `Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) – Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households. Under the scheme, 648 projects were sanctioned covering electrification of 1,12,795 un/de-electrified villages (UEV), intensive electrification of 3,96,336 partially electrified villages (PEV) at a cost of Rs. 42303.06 crore. As on 30.11.2012, the electrification works in 1,06,116 UEV and intensive electrification of 2,73,328 PEV have been completed in the country including Rajasthan and Maharashtra. The scheduled time for completion of electrification works for the awarded projects under RGGVY is 24 months from the date of award. The details of electrification of villages in the country including Rajasthan and Maharashtra, State-wise, is at Annex.

(c) & (d) : Thirty (30) supplementary Detailed Project Reports (DPRs) of Rajasthan for Phase-II were received in Rural Electrification Corporation (REC), the nodal agency for RGGVY. The Implementing Agencies were requested by REC to re-submit the DPRs based on field survey.

One (1) supplementary project for Solapur district of Maharashtra was received for Phase II and it has been sanctioned under RGGVY for intensive electrification of 1,139 PEV at a cost of Rs. 33.64 crore. The project was awarded on 06.07.2012.